

Sl. No.	Name of Discipline	Foreign coaches/experts
1.	Athletics	06
2.	Boxing	01
3.	Badminton	02
4.	Hockey (Men)	01
5.	Shooting	01
6.	Squash Rackets	01
7.	Tennis	01
8.	Wrestling	03

**Financial and economic backwardness of sports enthusiasts**

3094. SHRI AVINASH PANDE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is aware that there is a vast pool of talented youngsters and sports enthusiasts with exemplary talent in their chosen fields who are deprived of the well deserved glory due to their financial and economic backwardness;

(b) whether Government is making any active efforts to enable these sports enthusiasts;

(c) if so, the details thereof; and

(d) to what extent Government's attempts has been successful in bringing about a tangible change in the performing standards as well as their level of playing?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (c) Funding is provided to sportspersons for their training and meeting the cost towards their participation in international tournaments abroad and in National Championships, etc. from the following Schemes of the Ministry of Youth Affairs and Sports and the Sports Authority of India.

- (i) Scheme of Assistance to National Sports Federations
- (ii) Scheme of Talent Search and Training
- (iii) Scheme of National Sports Development Fund
- (iv) National Sports Talent Contest (NSTC) Scheme
- (v) Army Boys Sports Company (ABSC) Scheme
- (vi) SAI Training Centres (STC) Scheme
- (vii) Special Area Games (SAG) Scheme
- (viii) Centres of Excellence (COE) Scheme.

(d) There has been considerable improvement in the performance of Indian sportspersons majority of whom are from economically backward backgrounds. This is evident from the medals won by the Indian sportspersons in the Commonwealth Games-2010, Asian Games-2010 and London Olympics. Training and Coaching imparted at the SAI centres as well as customized training provided under NSDF have considerably improved the performance levels of the country's sportspersons.

#### **FIR registered by CBI in CWG scam**

3095. PROF. ANIL KUMAR SAHANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any FIR (First Information Report) has been registered by CBI (Central Bureau of Investigation) on the complaint of RTI activist;

(b) if so, the details thereof;

(c) whether the matters relating to the work of installation of CCTV at Thyagraj Stadium, Chhatrasal Stadium, and Ludlow Castle Wrestling Stadium have been looked into and if so, the details thereof; and

(d) the details of the scams that have taken place during CWG-2010 and how many of those scams have been looked into, giving details thereof and action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Central Bureau of Investigation (CBI) has informed that no FIR (First Information Report) has been registered by